

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 210- IA 680 of 2022
In
CP(IB) 88 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Indu Corporation Pvt Ltd
V/s

Shree Narmada Architectural Systems Ltd

.....Applicant

.....Respondent

Order delivered on ..06/10/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Liquidator

: Mr. Nipun Singhvi, Adv. a/w. Ms. Pragati Tiwari, Adv.

For the Income Tax

Department

: Ms. Pankti Shah, Adv. for Ms. Maithili Mehta, Adv.

ORDER

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None appears for respondent nos. 1 to 4 and 6. Respondent nos. 1 to 4 and 6 to be proceeded ex-parte. Learned Counsel for the Income Tax Department (respondent no. 5) seeks time to file reply within one week.

List the matter before the Regular Bench on 18.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR.MADAN B GOSAVI
MEMBER (JUDICIAL)**